

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: TELANGANA STATE LEGAL SERVICES AUTHORITY, HYDERABAD – Nomination of all the Prl. District and Sessions Judges-cum-Chairmen, District Legal Services Authorities working in the State of Andhra Pradesh and the State of Telangana including Chief Judge, City Civil Court, Hyderabad and Metropolitan Sessions Judge, Hyderabad who are Chairmen of District Legal Services Authorities to participate in the 14th All India Meet of State Legal Services Authorities scheduled to be held on 09.04.2016 and 10.04.2016 at Hotel Park Hyatt, Road No.2, Banjara Hills, Hyderabad – **ORDERS – ISSUED.**

REF: Letters ROC.No.317/TLSA/2016, dated 09.03.2016 and 11.03.2016 from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.

ORDER ROC.No.2044/2016-B.SPL., DATED: 31.03.2016

The High Court is pleased to pass the following Order:

All the Prl. District and Sessions Judges including Chief Judge, City Civil Court, Hyderabad and Metropolitan Sessions Judge, Hyderabad who are also Chairmen of District Legal Services Authorities working in the State of Andhra Pradesh and the State of Telangana are hereby nominated to participate in the 14th All India Meet of State Legal Services Authorities scheduled to be held on 09.04.2016 and 10.04.2016 at Hotel Park Hyatt, Road No.2, Banjara Hills, Hyderabad.

The concerned Prl. District and Sessions Judges/Unit Heads are requested to make necessary relief arrangements in respect of the above said nominated officers to the said programme on 09.04.2016 and 10.04.2016 at Hyderabad, under intimation to the High Court.

The above said nominated officers will report at the venue on 09.04.2016. The details of the said programme will be intimated by the Member Secretary, Telangana State Legal Services Authority, Hyderabad/Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.

The said nominated officers are entitled to draw T.A. and D.A. as per Rules.

NOTE: The said programme proceedings is placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting to the programme at Hyderabad.


REGISTRAR (VIGILANCE)

To

1. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
2. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
3. The Prl. Secretary to the **Hon'ble the Acting Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before Their Lordships kind perusal)
4. The Personal Secretaries to **the Registrars and District Judge (Enquiries)**, High Court of Judicature at Hyderabad (for placing before the Registrars for information)
5. The Central Project Co-ordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to place the proceedings in the High Court's Website under general information.
6. The Chief Judge, City Civil Court, Hyderabad.
7. The Metropolitan Sessions Judge, Hyderabad.
8. **The Prl. District and Sessions Judges:**

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

9. The Pay and Accounts Officers:

10. **The District Treasury Officers:**

Adilabad, Anantapur, Chittoor, East Godavari at Kakinada, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

11. The Section Officers: Spl. Officers Section, Computer Section, B.Section, E-Section, O.P.Cell, Work Review Cell, Vigilance Cell, Accounts Section, D-Budget Section, High Court of Judicature at Hyderabad.
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